

Sl. No.	Name of the film	Date of completion/ purchase/donation	Date of Censor Certificate
61	Pursuits of Pleasure	17-6-1981	17-6-81
62	Mahamastake-abhisheka-A Unique Event	10-7-1981	10-7-1981
63	Zimmadar Waris	9-11-1976	4-8-1976
64	The Curse	29-3-1981	29-3-1977
65	Taxmen at your Service	19-2-1977	19-2-1977
66	Zoo Rail	29-3-1977	29-3-1977
67	Tamilnattil Kooturavu Ityakkangalin Munnetram	6-4-1977	6-4-1977
68	Tamil Nattil Pundiya Sahbdam	30-3-1977	30-3-1977
69	First Priority	12-11-1976	12-11-1976
70	Balya Vivaham	14-2-1977	14-2-1977
71	Freedom from bear	22-7-1978	24-2-1978
72	Feathered life of Rajasthan (donation)	3-8-1981	6-10-1976

Construction of Cinema Halls

644. SHRI SUDHAKAR PANDEY:
Will the Minister of INFORMATION
AND BROADCASTING be pleased to
state:

(a) whether there is any proposal
under Government's consideration to
have more cinema halls in the coun-
try; and

(b) if so, what are the details
thereof?

THE MINISTER OF INFOR-
MATION AND BROADCASTING
(SHRI VASANT SATHE): (a) and
(b) Construction of Cinema Halls is
in the private sector and falls within
the purview of the State Governments.
As far as the Central Government is
concerned, it has, through the National
Film Development Corporation, been
providing limited loans for theatre
construction to private entrepreneurs.
Broad details of the NFDC's Scheme
for financing construction of theatres
are annexed.

Statement

*Broad details of the NFDC's Scheme
for financing construction of theatres*

I. Within the following monetary
limits, loans upto 50 per cent of the
cost of the project (excluding the cost
of land) are given:

(a) For theatres in rural areas,
Rs. 1 lakh;

(b) For theatres in semi-urban
areas, Rs. 3 lakhs;

(c) For theatres in urban areas,
Rs. 7.5 lakhs.

II. Repayment will be in 60 equal
monthly instalments commencing from
30 days after the completion of the
theatres or within the following time
limits, whichever is earlier:—

(a) For theatres in rural areas, 8
months from the date of release of
first instalment;

(b) For theatres in urban areas,
11 months from the date of release
of first instalment.

(c) For theatres in urban areas, 14 months from the date of release of first instalment.

III. Interest on these loans is 12½ per cent p.a. with rebate of 1 per cent for payment on due dates, and a further rebate of 1 per cent for payment within half of the stipulated period.

IV. NFDC will have an option of 50 per cent of playing time for screening NFDC financed/sponsored films which will be on a 50 : 50 percentage sharing basis, subject to a mutually acceptable holdover figure. This option will remain in force for a period of five years irrespective of whether the loan is repaid in less than five years.

Internal Study for Projection of Colour T.V.

645. SHRI K. L. N. PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has asked for a fresh internal study into the demand projection for colour T.V. sets before it takes a final decision in this regard;

(b) if so, by when the report of this study team is likely to be received;

(c) what are the main reasons for setting up the study team;

(d) whether an earlier committee had strongly recommended for the same; and

(e) by what time Government are likely to take a final decision in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (c) An Inter-departmental Working Group was set up in June, 1981 to review the strategy for the introduction of colour T.V. in the country and study all related questions. The terms of reference of the Working Group are as under:—

(i) to examine the question of introduction of colour television in

the country in the light of (i) Sixth Plan Strategy; (ii) the decision of Government to provide colour television coverage of the Asian Games with OB Vans etc.

(ii) to review *inter-alia* the cost structure of colour T.V. sets;

(iii) to review the estimated demand of colour TV sets likely to arise with the introduction of colour T.V.; and

(iv) to study the implementation of this strategy on the BEL Glass Shell Plant for black and white picture tube and to make specific recommendation therefor. The Working Group has already given its part report relating to point (iv). The report on other points is under preparation.

(d) The earlier Committee set-up by Department of Electronics have made certain recommendations which would be kept in view by the present Inter Departmental Working Group.

(e) No specific time limit can be indicated at this stage.

Conversions of letter of intent into Industrial Licence for Manufacture of Salbutamol

646. SHRIMATI USHA MALHOTRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the present status of letter of intent granted in August, 1974 to M/s. Glaxo Laboratories for the manufacture of Salbutamol;

(b) whether this letter of intent was extended, if not, what are the reasons for considering the question of its conversion into an Industrial Licence;

(c) what is the number of companies producing this item at present and what was their capacity licensed and production during the last three years including the current year and how many proposals for Industrial